

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.130/9/AMR/2022		9 of IBC	Southern Power Distribution Company of A.P. Limited Vs. Sudalagunta Sugars Limited

**ORDER**

Ms.Sarvani Desi Raju, Counsel for the OC present. Copy of Paper publication filed. None appears for the CD. Hence, CD is *set exparte*. For hearing, list the matter on 30.03.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN